

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.10.2021

**ORDER NO. 137 of 2021**

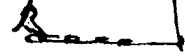
Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **25.10.2021** to **29.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 25.10.2021 to 29.10.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Member (Technical)	Customs Division Bench matters
From 25.10.2021 to 29.10.2021	Mr. S. K. Mohanty, Member (Judicial) and Mr. C. J. Mathew, Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Deputy Registrar**